

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.400/2002.

Monday this the 15th day of July 2002.
CORAM:

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR.T.N.T.NAYAR, ADMINISTRATIVE MEMBER

S.Deepa, W/o Sivaprasad,
Senior Commercial Clerk,
Booking Office, Southern Railway,
Trivandrum Central. Applicant

(By Advocate Shri TC Govindaswamy)

Vs.

1. Union of India represented by the General Manager, Southern Railway, Headquarters Office, Park Town P.O., Chennai-3.
2. The Divisional Railway Manager, Southern Railway, Trivandrum Division, Trivandrum-14.
3. The Senior Divisional Personnel Officer, Southern Railway, Trivandrum Division, Trivandrum-14.
4. N.M.Manojkumar, Senior Commercial Clerk, Southern Railway, Trivandrum Pettah Railway Station, Trivandrum.
5. Southern Railway Mazdoor Union, Trivandrum Railway Divisional Office, Trivandrum, represented by its Secretary.
6. The Station Manager, Southern Railway, Trivandrum Central, Trivandrum. Respondents

(By Advocate Shri Thomas Mathew Nellimoottil)

The application having been heard on 15th July, 2002
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

The applicant has filed this application aggrieved by the impugned order dated 22.4.2002 (A1) to the extent of her transfer from Trivandrum Central Station to Trivandrum Pettah Station. She had made representations for cancellation of the transfer.

2. When the O.A. came up for hearing, learned counsel of the respondents Shri Thomas Mathew Nellimootttil stated that a statement has been filed today indicating that the Senior Divisional Personnel Officer, Trivandrum has, by order dated 12.7.02 recalled the impugned order of transfer and allowed the applicant to continue in Trivandrum Central Station. A copy of the order has also produced by the counsel for our perusal. Finding that the reliefs sought for in this application have already been granted to the applicant by the respondents, we dispose of this application without any further direction. No costs.

Dated the 15th July, 2002.


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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